[Sh. Ramesh Chennithala]

students seekig admission for M.B.A. and other courses outside the State, it is necessary to start the same urgently. The Government of Kerla and Members of parliemant including me have givne servaal memoranda in theis regard. The Kottayam district with is 100 per cent literate will be the ideal place to starft the Indian Institute of management.

I request the Human Resource Minister to take necessary steps in the current year itself.

(ii) Need to open an ESI hospital at Perumbayoor, Kerala

PROF. SAVITHRI LAKSHMANAN (Mukundapuram: Sir, the Travancore Rayons Ltd., situatted in Perumbavoor, Rayonpuram P.O., Ernakulam, Kerala has around 1,800 employees on its roll and around 200 employees with various contractors, out of which 1,000 employees are ESI Scheme beneficiaries. One ESI hospital is situated at a distance of 35 kilometres from the company. As the hospital is situated very far off, the employees are not able to make ull use of the medical facilities available in the ESI hospital. The employees are generally taken to the nearest private hospitals in case of emergency.

I, therefore, urge upon the Central 3overnent to issue necessary directions for setting up of an employees State Insurance nospital at Perumbayoor Municipal area.

2.52 hrs.

[MR. DEPUTY SPEAKER in the Chair]

(iii) Need to ensure that Hindi Is not made copulsory for recruitment of teachers in Central Schools

SHRI K. RAMAMURTHEE TINDI-

VANAM (Tindivanam): Sir, from the year 1986, knowledge of Hindi has been made compulsory for the posts of teachers in Central Schools. As a result, even highly qualified condidates from Tamil Nadu could not apply for these posts for the last six yars. Till 1986 any one with the basic qualification was eligible to apply. The change has been made without consulting the States.

This has resulted in candidates from Tamil Nadu being debarred from applying and has led to simmering discontent among them. Repeated appeals to change has been of no avail. Some associations of students are planning to launch agitation to get their legitimate share.

It may be seen that even for All India Services, knowledge of Hindi is not copulsory but has been made compulsory for the post of teachers. In a situation of acture unembloyment, denial of employment opportunity to the people of a State on grounds of language can lead to serious consequences.

Therefore, I urge upon the Governent to scrap the clause making Hindi compulsory for the post of teachers. The Kendriya Vidyalaya Sangathan should also reserve enough posts of teachers for candidates from Tamil nadu no one from Tamil Nadu could apply for these posts for the last cix years.

(iv) Need to direct Government of Punjab to close Serhind Canal for fifteen days for early completion of portion of link channel

[Translation]

SHRI BIRBAL (Ganganagar): Mr. Deputy Speaker, Sir, Gang canal in my constituency of Ganganagar, is a very important canal and has been in existence for the last